

(11)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 2000

Global Versus G.O.I.

Date of Order	Orders
20-4-2000 <i>File on behalf of Mr. N. P. Nawani</i> <i>10/7</i> <i>Hazi Singh Das for Mr. N. P. Nawani</i>	<u>OA 68/95</u> D. B. not formed today. Be listed before D. B. on <u>6-7-2000</u> <i>[Signature]</i> Dy Registrar <u>20/4/2000</u> C.A.T. Jaipur Bench <u>6-7-2000</u> <i>Sh. P. N. Nawani, Counsel for the applicant.</i> <i>None for the respondent.</i> The learned Counsel for the applicant submit that he has instructions not to press this on. By recording the statement, this on is dismissed as not pressed. no costs. <i>[Signature]</i> (N. P. NAWANI) Administrative Member <i>[Signature]</i> (B. S. RAJORE) Vice Chairman <u>136/2000</u>